

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.391/98

Friday, this the 13th day of March, 1998.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

HON'BLE MR SK GHOSAL, ADMINISTRATIVE MEMBER

B Venugopal,  
S/o Balakrishnan Nair,  
Edathilpadi House,  
Kudavechoor.P.O.  
Vaikom - 686 144,  
Kottayam District. - Applicant

By Advocate Mr N Unnikrishnan

vs

1. The Senior Superintendent of Post Offices,  
Kottayam Circle,  
Kottayam.
2. The Sub Divisional Inspector,  
Department of Posts,  
Vaikom Head Post Office,  
Vaikom.
3. The Employment Exchange Officer,  
Employment Exchange,  
Vaikom. - Respondents

By Advocate Mr TPM Ibrahim Khan, SCGSC(for R.1&2)

The application having been heard on 13.3.98, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

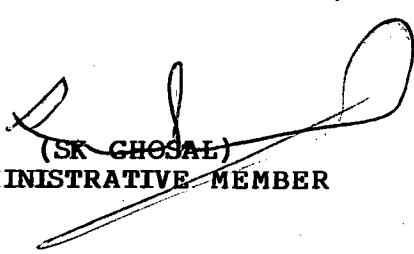
The applicant is an aspirant for selection and appointment to the post of Extra Departmental Delivery Agent, Padinjarekkara Branch Post Office. He has filed this application.

praying for a direction to the second respondent to interview the applicant also for selection and appointment to the post of EDDA, scheduled to be held on 17.3.98, though his name is not sponsored by the Employment Exchange.

2. When the application came up for hearing, learned counsel for respondents 1&2 states that in view of the ruling of the Hon'ble Supreme Court in Excise Superintendent, Malkapatnam, Krishna District, A.P. Vs KBN Visweshwara Rao, (1996) 6 SCC, 216, the respondents would consider the candidature of applicant also for selection and appointment to the post of EDDA, Padinjarekkara Branch Post Office.

3. In view of what is stated above, we dispose of this application with a direction to the respondents 1&2 to consider the candidature of applicant also valid for selection and appointment to the post of Extra Departmental Delivery Agent, Padinjarekkara Branch Post Office and the interview scheduled to be held on 17.3.98 or any deferred date, though his name may not be sponsored by the Employment Exchange. No costs.

Dated, the 13th March, 1998.

  
(SK GHOSAL)  
ADMINISTRATIVE MEMBER

  
(AV HARIDASAN)  
VICE CHAIRMAN

trs/13398